## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.61/(MAH)/2011 CA No. 85/2015

CORAM:

Present:

SHRI M. K. SHRAWATS

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: Shri Madhukant S. Gupta

V/s.

M/s. Bombay Cranes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
5	UDAMAN	FOR RESPONDENT	(Jan)
	SHAH	For Petitionil	Kut.
	Khushboo		

## **ORDER**

## CA No. 85/2015 in TCP No.61/397-398/CLB/MB/MAH/2011

- 1. The Learned Representatives of both the sides are present.
- 2. Due to non-availability of the Learned Advocates of both the sides matter is adjourned to **19.04.2017**. Date is communicated to both the sides.

Sd/-

M.K. SHRAWAT. 08.03.2017. MEMBER (JUDICIAL)